

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.226/96

Wednesday, this the 9th day of April, 1997.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

EJ Cletus,  
Retired Driver, Grade I,  
Custom House, Cochin-9.  
(residing at Etturuthil House,  
Yesoram Colony, Mamangalam,  
Cochin-682 025). - Applicant

By Advocate Mr VR Ramachandran Nair

Vs

1. Union of India represented by  
the Secretary,  
Ministry of Finance,  
Department of Revenue,  
New Delhi.
2. The Commissioner of Customs,  
Custom House, Cochin-9.
3. The Deputy Commissioner,  
Custom House, Cochin-9. - Respondents

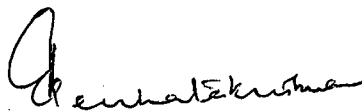
By Advocate Mr TPM Ibrahim Khan, SCGSC

O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

As the applicant in this case expired on 2.3.97,  
the application abates.

Dated, the 9th April, 1997.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
AV HARIDASAN  
VICE CHAIRMAN

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